## Self-sufficiency In terms of petroleum products

2425. SHRI AMAR SINGH: Will the Minister-of PET ROLEUM AND NATURAL GAS be pleased to state:

(a) the quantity of petroleum products produced in our country and the details of imported quantity at present to meet the domestic demand; and

(b) by when our country would become self-sufficient in this sector?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH GANG-WAR): (a) The quantity of petroleum products produced and imported and demand consumption during 1999-2000 (provisional) in the country are as under:

Petroleum Products		QTY	QTY (MT)	
1.	Production		81.390	
2.	Import	.—	13.067	

(b) India has become near self-sufficient in refinery capacity for production of petroleum products to meet the demand.

## Full deregulation of the oil sector by 2002

2426. SHRIMATI VANGA GEETHA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the likely amount of oil pool deficit by the end of this year;

(b) whether the prices of petro-products need to be raised; and

(c) the steps taken to achieve the goal of full deregulation of the oil sector by 2002?

THE MINISTER OF STATE IN THE MINISTRY OF

## RAJYA SABHA

PETROLEUM AND NATURAL GAS (SHRI SANTOSH GANGWAR): (a) It is not possible to estimate the Oil Pool account position with accuracy as various factors tike materiiisation of estimated demand, fluctuation in international prices of crude oil/ petroleum products, foreign exchange variation, and domestic prices of controlled petroleum products which effect the balance.

(b) Review of petroleum products prices is continous process.

(c) With a view to contain the deficit in the Oil Pool Account, the Government have taken a number *of* measures such as moving product prices towards import party and gradual phasing out of subsidy on petroleum. Further, Government had decided in November, 1997 to dismantle the Administered Pricing Machanism (APM) in a phased manner. Accordingly petroleum products except Motor Spirit (MS), High Speed Diesel (HSD), Aviation Turbine Fuel (ATF), Superior Kerosene Oil (SKO-PDS) and Domestic Liquified Petroleum Gas (Domestic LPG) have been decontrolled effective 1.4.1998.

## Excessive increase in the cost of imported petroleum products

† 2427. SHRI GOPALSINH G. SOLANKI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the cost of import of petroleum products has increased excessively during the past three years;

(b) if so, the details of value and quantity of import done during the last five years;

(c) the percentage of the value of petroleum products during this period; and

(d) what steps have been taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH

<sup>†</sup> Original notice of the question was received in Hindi.

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